

File No 06/CESTAT/Statement/2011-CR  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2 R.K.Puram New Delhi

Dated : 12<sup>th</sup> Jul 2024

Bench wise statement showing pendency, institution and disposal of appeals and stay application with year wise break up of appeals pending as on 01/07/2024 is circulated for information.

  
( Vaishali Kharbanda )  
Technical Officer

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<b>CUSTOMS, EXCISE &amp; SERVICE TAX APPELLATE TRIBUNAL,</b>				
<b>WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66</b>				
<b>Disposal and Institution for the month of Jun, 2024</b>				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	7976	101	87	7990
MUMBAI	19002	135	103	19034
KOLKATA	8729	129	260	8598
CHENNAI	9161	92	181	9072
BANGALORE	9251	84	59	9276
AHMEDABAD	6879	129	298	6710
ALLAHABAD	3203	42	85	3160
CHANDIGARH	5965	90	84	5971
HYDERABAD	4687	64	30	4721
<b>TOTAL</b>	<b>74853</b>	<b>866</b>	<b>1187</b>	<b>74532</b>

## MONTHLY STATEMENT FOR THE MONTH OF JUN 2024 AS ON 01/07/2024

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
DELHI	3939	931	3016	90	7976	0	13	12	75	1	101	0	0	0	0	0	0	0	0	0	0	0	0	0
MUMBAI	8515	3451	7036	0	19002	28	46	14	75	0	135	0	0	0	0	0	0	0	0	0	0	0	0	0
KOLKATA	2247	2707	3775	0	8729	4	20	9	86	0	115	0	0	14	0	0	14	0	0	0	0	0	0	0
CHENNAI	3898	1704	3559	0	9161	2	71	7	14	0	92	1	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	1558	1791	5902	0	9251	3	45	1	38	0	84	2	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	1506	3061	2312	0	6879	13	87	7	35	0	129	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	1027	580	1596	0	3203	49	11	0	30	0	41	0	0	0	1	0	1	0	0	0	0	0	0	0
CHANDIGARH	1019	2122	2824	0	5965	50	17	18	55	0	90	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	997	1069	2621	0	4687	3	10	5	49	0	64	1	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>	<b>24706</b>	<b>17416</b>	<b>32641</b>	<b>90</b>	<b>74853</b>	<b>152</b>	<b>320</b>	<b>73</b>	<b>457</b>	<b>1</b>	<b>851</b>	<b>4</b>	<b>0</b>	<b>14</b>	<b>1</b>	<b>0</b>	<b>15</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

1 Sanctioned strength of the Members is 33 and working strength is 32 as on 01.07.2024

2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of Jun, 2024 for 42 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	12 Dr. Suwendu Kumar Pati, Member(Judicial)	Nil
2 Sh. S. K. Mohanty, Member (Judicial)	Nil	13 Sh. Ashok Jindal, Member (Judicial)	4
3 Sh. Ramesh Nair, Member (Judicial)	1	14 Dr.. D.M. Misra, Member (Judicial)	4
4 Ms. Sulekha Beevi C.S., Member(Judicial)	3	15 Sh. S.S.Garg, Member (Judicial)	Nil
5 Sh. P. K. Choudhary, Member (Judicial)	Nil	16 Sh. Somesh Arora, Member (Judicial)	1
6 Sh. Raju, Member(Technical)	2	17 Sh. R.Muralidhar, Member (Judicial)	2
7 Sh. C.J. Mathews, Member(Technical)	Nil	18 Sh. P.A.Augustian, Member (Judicial)	Nil
8 Sh. P. Dinesha, Member(Judicial)	11	19 Ms. Binu Tamta, Member(Judicial)	Nil
9 Sh. Ajay Sharma, Member(Judicial)	Nil	20 Mr. P Anjani Kumar, Member (Technical)	Nil
10 Ms. Rachna Gupta, Member(Judicial)	Nil	21 Sh. A.G.Shakkarwal, Member(Technical)	Nil
11 Mr.Sanjiv Srivastava, Member (Technical)	Nil	22 Sh.C.L. Mahar, Member (Technical)	Nil

**TRANSFERED TO  
OTHER BENCHES**

**DISPOSAL**

**CLOSING BALANCE**

CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	45	6	36	0	87	0	3907	937	3055	91	7990	0
0	0	0	0	0	0	17	60	26	0	103	0	8544	3405	7085	0	19034	28
0	0	0	0	0	0	70	139	51	0	260	0	2197	2591	3810	0	8598	4
0	0	0	0	0	0	35	76	70	0	181	0	3934	1635	3503	0	9072	3
0	0	0	0	0	0	19	20	20	0	59	0	1584	1772	5920	0	9276	5
0	0	0	0	0	0	75	128	95	0	298	7	1518	2940	2252	0	6710	6
0	0	0	0	0	0	16	41	28	0	85	0	1022	539	1599	0	3160	49
0	0	0	0	0	0	31	28	25	0	84	9	1005	2112	2854	0	5971	41
0	0	0	0	0	0	19	3	8	0	30	2	988	1071	2662	0	4721	2
0	0	0	0	0	0	327	501	359	0	1187	18	24699	17002	32740	91	74532	138

23 Mr. M. Ajit Kumar , Member (Technical)	5
24 Mr. M.M.Parthiban , Member (Technical)	Nil
25 Ms. Hemambika R. Priya, Member ( Technical)	Nil
26 Mr. K Anpazhakan , Member (Technical)	Nil
27 Mr. Pullela N.Rao , Member (Technical)	7
28 Mr. Rajeev Tondon, Member (Technical)	Nil
29 Ms. R.Bhagya Devi, Member (Technical)	2
30 Mr. Vasa Sheshagiri Rao, Member (Technical)	Nil
31 Mr. A.K. Jyotishi, Member (Technical)	Nil
32 Mr. P.V.Subba Rao, Member (Technical)	Nil

  
(Vaishali Khanna)  
**Technical Officer**

STATEMENT SHOWING YEARWISE BREAK UP OF  
PENDING APPEALS IN CESTAT, AS ON 01.07.2024.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
2002	0	0	0	0	0	1	0	0	0
2003	0	0	0	0	2	0	0	0	0
2004	0	4	0	0	1	0	0	0	0
2005	12	1	0	0	0	0	0	0	0
2006	18	1	0	1	0	5	0	0	0
2007	10	0	0	4	0	0	0	0	2
2008	7	7	0	0	2	4	1	0	1
2009	31	20	50	15	20	16	8	4	12
2010	35	29	10	11	209	23	9	27	6
2011	53	40	103	14	322	61	16	61	18
2012	18	75	68	6	462	77	28	138	198
2013	103	315	118	120	571	235	25	201	231
2014	95	922	314	344	778	395	33	532	314
2015	57	829	327	1003	768	509	73	403	235
2016	87	1468	681	1029	914	411	74	333	420
2017	162	1627	689	1162	870	525	76	513	507
2018	480	2438	1413	1432	964	810	112	888	473
2019	815	1980	1293	1037	596	746	141	821	311
2020	646	1087	532	544	346	520	403	292	289
2021	1083	2044	575	609	694	584	651	374	494
2022	2043	2264	689	446	743	786	485	396	489
2023	1488	2547	1033	793	694	634	506	653	421
2024	747	1336	703	502	320	368	519	335	300
TOTAL	7990	19034	8598	9072	9276	6710	3160	5971	4721